CONSIGNMENT OF FOREIGN CHICKS TO AID POULTRY DEVELOPMENT

18. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether a consignment of chicks was recently received in India to aid poultry development; and

(b) if the reply to part (a) above be in the affirmative, whether these chicks have since been distributed in the country; if so, to which places?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JATN) : (a) Yes, a consignment of 30,000 chicks and 8,640 hatching eggs has been received.

(b) About 7,100 chicks have been distributed to Indian Veterinary Research Institute, Izatnagar, and the States of Rajasthan, Uttar Pradesh, Punjab and Bombay (Nagpur). Chicks will be supplied to the States of Madras, Mysore, Andhra (Hyderabad), Kerala, Bombay (Poona), Orissa, Jammu and Kashmir, West Bengal, Bihar, Madhya Pradesh and Manipur shortly.

PAPERS LAID ON THE TABLE

REPORT ON THE NINTH REGIONAL COM-MITTEE MEETING OF THE WORLD HEALTH ORGANIZATION

NOTIFICATION PUBLISHING THE SLUM Areas (Improvement and Clearance) Rules, 1957

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRA-SEKHAR): On behalf of the Minister for Health, I beg to lay on the Table fa copy of the Report of the Indian Delegation on the Ninth Regional Committee Meeting of the World Health Organization held at Patiala House, New Delhi, from 24th to 29th September, 1956. [Placed in Library. *See* No. S-52/57.]

I also beg to lay on the Table, under subsection (3) of section 40 of the Slum Areas (Improvement and Clearance) Act, 1956, a copy of the Ministry of Health Notification No. F-8-7/ 57-LSG., dated the 6th February, 1957, publishing the Slum Areas (Improvement and Clearance) Rules, 1957. [Placed in Library. See No. S-53/57.]

NOTIFICATION PUBLISHING AN AMEND-MENT IN THE BOMBAY WHEAT (MOVEMENT CONTROL) ORDER, 1956

THE DEPUTY MINISTER FOR FOOD #5HRI M. V. KRISHNAPPA) : Sir, I bog ^to lay on the Table, under sub-sec',ion (6) of section 3 of the Essential Commodities Act, 1955, a, copy of the Ministry of Food Notification SR.O. No. 3064, dated the 11th December, 1956, publishing an amendment in the Bombay Wheat (Movement Control) Order, 1956. [Placed in Library, *See* No. S-14/57.]

ANNUAL REPORT OF THE INDIAN COUNCIL OF AgriculturbCResearch for 1953-54

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): I beg to lay on the Table, a copy of the Annual Report of the Indian Council of Agricultural Research for the year 1953-54. [Placed in Library. See No. S-4/57.]

BUDGET ESTIMATES OF THE DAMODAR VALLEY CORPORATION FOR 1957-58

THE MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI GULZARILAL NANDA): Sir, I beg to lay on the Table, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, ,1948, the Budget Estimates of the Damodar Valley Corporation for the year 1957-58. [Placed in Library, *See* No. S-34/57.]

NOTIFICATIONS MAKING AMENDMENTS IN THE DELHI MOTOR VEHICLES RULES, 1940

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN) : Sir, I beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, a copy each of the following